

DIVISION BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/129(KB)2022
IA(I.B.C)/667(KB)2024,
IA(I.B.C)/1988(KB)2023,
IA(I.B.C)/1693(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. S.K. Roy, Adv.] For the Financial Creditor & NARCL
Ms. R. Sanyal. Adv.]
Ms. Zeba Khan, Adv.]
Ms. M. Saha, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Corporate Debtor
Mr. Vishwarup Acharyya, Adv.]

ORDER

1. Ld. Sr. Counsel/ Counsel on both sides present.

2. IA(I.B.C)/667(KB)2024

a. Ld. Counsel appearing for the State Bank of India states that the bank has filed an application seeking substitution of NARCL in place of SBI. However, the same is under scrutiny and the same is therefore not listed.

b. At request, post this matter on **22/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**